

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No. 1103 of 2019**

**IN THE MATTER OF:**

**Brice Town Planners Pvt. Ltd.**

**.....Appellant**

**Vs.**

**Chidambaram Narayanam & Anr.**

**.....Respondents**

**Present :**

**For Appellant:                      Attendance not marked**

**For Respondents:              Mr. Nilesh Deep, Advocate  
   Mr. Gaurav Srivastava, Advocate  
   Ms. Namrata, Ms. Pinky Pawar, Advocates for R-1**

**O R D E R**

**16.03.2020 -**        It is stated that Advocate Shri Amit Bhatnagar, Learned Counsel for Respondent has bereavement in family which took place yesterday. Time is sought. One opportunity is given.

                 List the appeal for 'admission' (after notice) on **16<sup>th</sup> April, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

[Alok Srivastava]  
Member (Technical)

ss/m